

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 73 of 1996

Thursday, this the 18th day of January, 1996.

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K Sudhakaran, S/o Kochummini,  
Residing at:Chenattuserry Tharayil,  
Gnakkanal, Ochira. .. Applicant

By Advocate Mr T C Govindaswamy.

Vs

- 1 Union of India through the  
General Manager, Southern Railway,  
Headquarters Office,  
Park Town P.O., Madras-3.
- 2 The Divisional Personnel Officer,  
Southern Railway,  
Trivandrum Division, Trivandrum-14.. Respondents

By Advocate Mrs Sumathi Dandapani.

The application having been heard on 18th January 1996,  
the Tribunal on the same day delivered the following :

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant complains that A-3 representation has  
not been disposed of. We think it unnecessary to go  
into the merits of the matter or issue any direction,  
as Standing Counsel for respondents submits that  
appropriate orders will be passed on A-3 and communicated  
to applicant within six weeks from today.

- 2 We record the submission and dispose of the  
application. No costs.

Dated the 18th January, 1996.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

LIST OF ANNEXURE

1. Annexure A3: A true copy of the representation dated 25.12.94 submitted by the applicant to the second respondent.

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